

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency)No. 606 of 2018

IN THE MATTER OF:

Ayush Agrawal

.....Appellant

Vs.

C.A. Kannan Tiruvengadam & Anr.

.....Respondents

Present :

For Appellant: Mr. Abhijeet Sinha, Mr. Vikrant Singh, Mr. Mangesh Krishna, Mr. Saikat Sarkar, Advocates

For Respondents: Mr. Ajay Gagar, Ms. Vineeta Rathore, Advocates

O R D E R

25.07.2019 - Respondent No. 3 has filed additional reply-affidavit and serve a copy of the same on the learned counsel for the Appellant.

Learned counsel for the Appellant prays for some time to go through the additional reply. The same is allowed.

Post the case for 'orders' on **20th August, 2019**.

The appeal may be disposed of on the next date.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A. I. S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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